

उत्तर प्रदेश और जम्मू व कश्मीर सरकारों से सूचना प्रतिक्रित है। गुजरात, हरियाणा मध्य प्रदेश और नागालैण्ड की राज्य सरकारों ने 'शून्य' सूचना भेजी है।

**Filing of a Suit by Kandla Port Trust  
against Shri B. T. Abichandani**

1872. SHRI GEORGE FERNANDES : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Kandla Port Trust has sanctioned a sum of Rs. 3,000 to file a deframation suit against Shri B. T. Abichandani ;

(b) if so, when was the amount sanctioned ;

(c) what were the circumstances in which this amount was sanctioned ;

(d) whether the case has been filed against Shri Abichandani ; and

(e) if so, on what date ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) No, Sir.

(b) to (e). Do not arise.

**Claiming of Travelling Allowance by  
Chairman of Kandla Port Trust**

1873. SHRI GEORGE FERNANDES : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Chairman of the Kandla Port Trust claimed travelling allowance even without undertaking journey ;

(b) whether it is also a fact that even though he had received a complimentary I. A. C. ticket, he had subsequently claimed that money from the Port Trust ;

(c) whether it is further a fact that the Chairman denied having submitted such a false claim ;

(d) whether he has since admitted having received money under false pretences ; and

(e) if so, what action is proposed to be taken against him ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). No, Sir.

(c) to (e). Do not arise.

**Complaints against Chairman of Kandla  
Port Trust**

1874. SHRI GEORGE FERNANDES : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether he has been receiving complaints against the Chairman of the Kandla Port Trust from several citizens of Gandhidham, Kutch ;

(b) if so, the nature of the complaints ;

(c) the action that has been taken on these complaints ; and

(d) the action proposed to be taken against the Chairman for the various complaints made against him ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) There have been some complaints against the Chairman of the Kandla Port Trust received from Kandla.

(b) The complaints generally contain allegations of inefficiency and administrative irregularities.

(c) The complaints were vague in most of the cases. Such of the complaints which were verifiable have been examined and found to be unsustainable.

(d) Does not arise.

**C. B. I. Inquiry against Communalism and  
Parochialism in National Coal Development  
Corporation**

1875. SHRI GEORGE FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Coal Organisation Employees' Association, Ranchi has written to the Home Secretary on June 22, 1970 demanding a C. B. I. or other high-powered inquiry into the attempts by certain interested groups to foment communalism and parochialism in the National Coal Development Corporation ;

- (b) if so, whether any steps have been taken to investigate into the matter; and  
(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
RAM NIWAS MIRDHA): (a) Yes,  
Sir.

(b) and (c). The specific points stated in the letter are being looked into by the Department of Mines and Metals.

सभी प्रकार की प्राकृतिक विपत्तियों से रक्षा करने के लिए केन्द्रीय संगठन

- 1876 श्री चन्द्रिका प्रसाद :  
श्री जगन्नाथ राव जोशी :  
श्री शारदानन्द :  
श्री राम सेवक यादव :  
श्री श्रोकार लाल बेरवा :  
श्री हुकम चन्द कच्छवाय :  
श्री भारत सिंह चौहान :  
श्री बंश नारायण सिंह :

क्या पर्यटन तथा अर्सेनिक उद्भयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार सभी प्रकार की प्राकृतिक विपत्तियों से रक्षा करने के लिये एक केन्द्रीय संगठन स्थापित कर रही है ; और

(ख) यदि हां, तो उस योजना की रूप-रेखा क्या है और उसे कब तक क्रियान्वित किया जायेगा ?

पर्यटन तथा अर्सेनिक उद्भयन मंत्री (डा० करण सिंह) : (क) और (ख). सहायता तथा पुनर्वासि सम्बन्धी कार्यकारी उत्तरदायित्व मुख्यतया राज्यों का है। केन्द्रीय सरकार का काम परामर्शदात्री सहायता प्रदान करना तथा ऐसी सहायतार्थ सेवाओं एवं सप्लाईज की व्यवस्था करना है जिनका कि केवल भारत सरकार ही प्रबन्ध कर सकती है। इस प्रयोजना के लिये एक ऐसी समिति स्थापित करने का

प्रस्ताव सरकार के विचारधीन है जिसमें सिविल डिफेंस के महानिदेशक तथा गृह, खाद्य व कृषि, वित्त, सिंचाई व विजली, रेलवे, समाज कल्याण, परिवहन एवं संचार मंत्रालयों/विभागों से तथा योजना आयोग से लिये गये विशेषज्ञ सम्मिलित होंगे।

सिंचाई तथा बिजली मंत्रालय ने भी भारत मौसम विज्ञान विभाग के वेद्यशालाओं के महा-निदेशक की अध्यक्षता में एक संकट मोचन समिति (डिस्ट्रेस मिटिगेशन कमेटी) का गठन किया है। इस समिति के विचारार्थ विषय चक्रवातों की स्थिति में मानव विपत्तियों को दूर करने के लिये विभिन्न उपायों की जांच करना तथा जीवन व सम्पत्ति को होने वाली हानि को कम करना है।

**Non-vegetarian Meals Supplied to  
Passengers Travelling by  
Air India**

1877. SHRI RAM KISHAN GUPTA :  
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the details and nature of non-vegetarian meals supplied to non-vegetarian passengers travelling by the Air India flights; and

(b) whether it is a fact that beef is also included in the non-vegetarian meals ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):  
(a) Non-vegetarian meals served on Air-India's flights offer the choice of a variety of meat and fish preparations.

(b) Beef dishes are also included as a choice in non-vegetarian meals, but it is always possible for a passenger to select other meat preparation. No beef is supplied or served on flights ex-India or within India. Vegetarian meals are served on all flights as a regular feature.

**Compilation of Hindi Vocabularies**

1878. SHRI RAM KISHAN GUPTA :